FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY **AFFAIRS** AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF **OCEAN** DEVELOPMENT (SHRI **EDUARDO** FALEIRO): (a) and (b) Controlled fertilizers are sold at statutorily fixed prices. The prices are kept low to encourage greater use for increased agricultural production. The difference between the cost of production as assessed by Government for each unit and the selling price is borne by Government as subsidy. In the case of controlled fertilizers which are imported the difference between the imported price and the selling price is met as subsidy by the Government. No change in this policy is being envisaged for the present.

Super Computer

3060. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

- (a) whether country has achieved a break-through in developing parallel processing technology for super computer;
 - (b) if so, the facts thereof:
- (c) the major research institute involved therein; and
- (d) the manner in which it is likely to be put to use?

THE MINISTER OF STATE IN THE **CHEMICALS** OF AND MINISTRY MINISTER OF AND **FERTILIZERS** OF MINISTRY IN THE STATE AND **AFFAIRS** PARLIAMENTARY

MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

- (b) and (c). The Centre for Development of Advanced Computing (CDAC) Pune a Society under the Department of Electronics, Government of India has developed a 528 node parallel processing super computer delivering peak performance exceeding 1 Giga Flops, In addition Defence Research & Organisation Development (DRODO) Hyderabad: Bhabha Atomic Research Centre (BARC) Bombay: Centre for Development of Telematics (CDOT). Bangalore and National Aerospace Laboratory (NAL), Bangalore have also developed parallel processing machines.
- (d) The super computers developed in the country are likely to be used for various applications which massive data processing at very high speed such as for weather forecasting. image processing. medical imaging. computational fluid dynamics, computer aided design, molecular modeling and design, signal processing. astronomy. graphics and scientific visualisation etc.

Legal Aid Programme

3061. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

- (a) the number of Civil and Criminal cases decided by the High Courts and the Supreme Court in which legal aid was given during the last two years, Statewise:
- (b) the number of such cases still pending in which legal aid was given; and

(c) the total amount spent by Government on this programme during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). The information is being collected and would be laid on the Table of the House.

Accelerated Rural Water Supply Programme

3062. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

- (a) whether 100% grants are given to the State Government for implementation of Accelerated Rural Water Supply Programme (ARWSP);
- (b) if so, the funds allocated to different States for the purpose during the last three years:

- (c) whether the scheme proposed to be continued during 1994-95;
- (d) if so, the funds proposed to be enhanced for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAL PATEL): (a) Yes. Central assistance However. ARWSP is given to the States subject to matching provision/expenditure under the State Sector Minimum Needs Programme (MNP).

- (b) The funds allocated to different States under ARWSP during the last three years are given in the *Statement* attached.
 - (c) Yes, Sir.
- (d) The allocation under ARWSP is proposed to be increased to Rs. 718.58 crores in 1994-95.

STATEMENT

Allocation of Funds in Respect of A.R.W.S.P.

(Rs. in lakhs)

SI.	State/U.T.	Allocation		
No.		1990-91	1991-92	1992-93
1.	Andhra Pradesh	2301.00	2547.00	2547.00
2.	Arunachal Pradesh	417.00	462.00	462.00
3.	Assam	1370.00	1370.00	1370.00
4.	Bihar	2710.00	2999.00	2999.00
5.	Goa	50.00	55.00	55.00
6.	Gujarat	1464.00	1633.00	1633.00
7.	Haryana	867.00	999:00	999.00